



HIGH COURT OF JHARKHAND, RANCHI
WEEKLY CAUSELIST For Monday The 11th September 2023
COURT NO. 1
DIVISION BENCH (BENCH ID-24920)
SRI SANJAYA KUMAR MISHRA, C.J.
SRI ANANDA SEN, J.
NO ADJOURNMENT SHALL BE GRANTED

Hearing

1	Cr.A(DB)/76/1995	MALKU SINGH vs THE STATE	Ms. Vani Kumari A.C	
2	Cr.A(DB)/86/1995	MAHENDRA MAHTO □ DHARMA MAHTO AND ANR vs STATE OF BIHAR	A.K.RASHIDI SHAURYA G.C.SAHU PRIYANKA M.SINGH MANI SHALINI KUMARI MUKESH SUMAN HEMANT KR SHIKARWAR RAMIT SATENDRA(A.C.)	HEMANT KR SHIKARWAR SANJAY KUMAR SRIVASTAVA (APP)
3	Cr.A(DB)/115/1995	RIBU MAHATO vs STATE OF BIHAR	VIKASH KUMAR B.VERMA RAJESH KUMAR Ms Sunita Kumari (Amicus Curiae)	GOURI S. PRASAD (APP)
wt4	Cr.A(DB)/136/1995	SURESH SINGH SARDAR vs STATE OF BIHAR	RAJESH KUMAR	GOURI S. PRASAD (APP)
5	Cr.A(DB)/168/1995(P)	MD. YASIN ANSARI AND ORS. vs STATE	SANTOSH KUMAR JHA RANJAN KUMAR SINGH SANAT KUMAR OJHA RAMAN KUMAR MISHRA	MR. TARUN KUMAR APP V.K.GUPTA (APP)
6	Cr.A(DB)/165/1996	ANIL BHAGAT vs STATE OF BIHAR	A.K.CHATURVEDI CHANDANA KUMARI NITISH PARTH SARTHI	ASIF KHAN PRIYA SHRESTHA
wt7	Cr.A(DB)/750/2019	ISHWAR LAKRA vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY SOURAV KUMAR RAJESH KR SINGH HADISH ANSARI	PRAVEEN KR APPU
8	Cr.A(DB)/13/1997(P)	MANOJ JHA □ MANOJ KR.JHA AND ORS vs STATE	RANJAN KUMAR SINGH SUDHANSHU SHEKHAR CHOUHDARY AMAN SHEKHAR	VANDANA BHARTI
9	Cr.A(DB)/246/1997	UDIT SINGH vs STATE	ANURAG KASHYAP	SURAJ VERMA APP.
10	Cr.A(DB)/297/1997(P)	SHANKAR YADAV vs STATE	SUNIL KUMAR MANDAL	APP Mrs. Priya Shrestha (Spl.P.P.)



WEEKLY CAUSELIST For Tuesday The 12th September 2023

COURT NO. 1

DIVISION BENCH (BENCH ID-24920)

SRI SANJAYA KUMAR MISHRA, C.J.

SRI ANANDA SEN, J.

NO ADJOURNMENT SHALL BE GRANTED

Hearing

1	Cr.A(DB)/116/1995	GAURI SHANKAR NATH TIWARI AND ANR VS STAT OF BIHAR	VANI KUMARI MOHIT PRAKASH	NEHALA SHARMIN (APP)
wt2	Cr.A(DB)/117/1995	MANOJ MISHRA ALIAS M.K.MISHRA AND ORS VS SATE	S.B.SINHA VANI KUMARI MOHIT PRAKASH	NEHALA SHARMIN (APP)
	CODE OF CRIMINAL PROCEDURE, 1973			
3	Cr.A(DB)/128/1995	BHAGWAT PRAJAPATI VS STATE OF BIHAR	A.K.KASHYAP	RAKESH KUMAR (APP)
4	Cr.A(DB)/265/1995(P)	GUNKARI DURBEY AND ORS. VS STATE	I,JHA SANJAY KUMAR CHOUDHARY RANJAN KUMAR SINGH S.K.JHA PEEYUSH KRISHNA CHOUDHARY	SATISH KUMAR KESHRI (APP)
	CODE OF CRIMINAL PROCEDURE, 1973			



WEEKLY CAUSELIST For Wednesday The 13th September 2023

COURT NO. 1

DIVISION BENCH (BENCH ID-24920)

SRI SANJAYA KUMAR MISHRA, C.J.

SRI ANANDA SEN, J.

NO ADJOURNMENT SHALL BE GRANTED

Hearing

1	Cr.A(DB)/385/1996(P)	MANNU MIRDHA AND ORS. VS STATE CODE OF CRIMINAL PROCEDURE, 1973	P.K. VERMA	PRANAY KR JAISWAL (APP)
wt2	Cr.A(DB)/529/1996(P)	NIRANJAN MIRDHA VS STATE CODE OF CRIMINAL PROCEDURE, 1973	P.K. VERMA	PRANAY KR JAISWAL (APP)
3	Cr.A(DB)/580/1996(P)	BHOLA MAHTO AND ORS. VS STATE CODE OF CRIMINAL PROCEDURE, 1973	ASHOK KUMAR NARONEY MANISH KUMAR VIJAY SHANKER JHA P.P.AMBASTHA	VINAY KUMAR TIWARY SAKET KUMAR
4	Cr.A(DB)/120/1997(P)	GHOLTU YADAV AND ORS. VS STATE CODE OF CRIMINAL PROCEDURE, 1973	MUKUL PRASAD AMARJEET PRASAD MANOJ KUMAR SAH MURLI PRASAD YADAV MITHILESH TIWARY	VIKASH KISHORE (APP)
5	Cr.A(DB)/219/1997	SOBHA MAHTO AND ORS VS STATE OF BIHAR CODE OF CRIMINAL PROCEDURE, 1973	M.S.CHHABRA B.K.SINHA	S.K.SRIVASTAVA(A.P.P.) M.K.ROY SHREE NIVAS ROY K.N.ROY
6	Cr.A(DB)/240/1997	RAM BADAN CHOUHAN VS STATE OF BIHAR INDIAN PENAL CODE, 1860	P.KUMAR	SANJAY KUMAR SRIVASTAVA APP.

HEARING (ON BAIL)

7	Cr.A(DB)/24/1997	DUKHAN GANJHU AND ORS VS STATE OF BIHAR	B.K.BUBEY B.N.TIWARI	APP.
---	------------------	--	-------------------------	------

Part Heard Matters

8	Cr.A(DB)/300/1995(P)	BABLOO RAUT □ PARARU VS STATE CODE OF CRIMINAL PROCEDURE, 1973	RAHUL BHARTI INDRAJIT SINHA VISHWANATH ROY AKHILESHWAR PRASAD SINGH BIRENDRA KUMAR ANIL SINGH AKHOURI AWINASH KUMAR ANUJ BURMAN N. NIRVIKAR G.P. ROY	PANKAJ KUMAR SADHNA KUMAR (APP)
---	----------------------	--	--	------------------------------------



सत्यमेव जयते

WEEKLY CAUSELIST For Thursday The 14th September 2023

COURT NO. 1

DIVISION BENCH (BENCH ID-24920)

SRI SANJAYA KUMAR MISHRA, C.J.

SRI ANANDA SEN, J.

NO ADJOURNMENT SHALL BE GRANTED

Hearing

1	Cr.A(DB)/88/1997 CODE OF CRIMINAL PROCEDURE, 1973	RAJENDRA SAHU AND ORS vs STATE OF BIHAR	PRIYANKA HEMANT KR SHIKARWAR SHAURYA	RAKESH KUMAR
2	Cr.A(DB)/182/1997(P) CODE OF CRIMINAL PROCEDURE, 1973	SHIVAN SAH □ SHIVAN SAO vs STATE OF BIHAR	K.K.SINHA MD. JALISUR RAHMAN	HARDEO PRASAD SINGH
3	Cr.A(DB)/184/1997(P) CODE OF CRIMINAL PROCEDURE, 1973	SANJU MURMU ALIAS KISKU AND ORS. vs STATE	MANOJ KUMAR SAH	LILY SAHAY
wt4	Cr.A(DB)/247/1997(P) CODE OF CRIMINAL PROCEDURE, 1973	KHADDI KISKU AND ANR. vs STATE	MANOJ KUMAR SH	LILY SAHAY